

Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 60 days on the draft amendment on Transaction of Business at its meetings

1. In the Food Safety and Standards Authority of India (Transaction of Business at its meetings) Regulations, 2010,

(a) In 'Short title and commencement', for the numbers '2010' the numbers '2011' shall be substituted.

(b) for regulation 16, the following shall be substituted, namely:-

"16. Reimbursement of expenses: Members of the Food Authority, other than *ex-officio* members, shall be paid a sitting fee of rupees four thousand for each day or part thereof for attending each meeting and the reimbursement of actual travel and subsistence expenses".

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